

State Governments whenever necessary.

Trial of Ticketless Travellers on Central Railway

1314. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that no separate Railway magistrates have been appointed for the trial of ticketless travel offences on the Central Railway in Madhya Pradesh;

(b) if so, whether it is a fact that this is a great handicap in the way of early and expeditious trial of the culprits; and

(c) the action proposed to be taken in this regard?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) Yes, to some extent.

(c) The appointment of two Magistrates with headquarters at Bhopal and Gwalior is under consideration.

Construction of New Guide Bank in Delhi

1315. Shri P. C. Borooah: Will the Minister of Health be pleased to state:

(a) whether a new guide-bank beyond the Wazirabad Barrage is proposed to be constructed in Delhi during the Third Five Year Plan period in order to safeguard the City's water supply;

(b) if so, what is the cost of the scheme; and

(c) what action has been taken in this regard so far?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) The work is estimated to cost Rs. 6,70,250.

(c) The estimate is under scrutiny of the Water Supply and Sewage Disposal Undertaking.

Development of Communications in Dacoit Infested Areas

1316. Shrimati Maimoona Sultan: Will the Minister of Transport and Communications be pleased to state:

(a) whether a scheme has been formulated by the Central Government in consultation with U.P. and Madhya Pradesh Governments for developing communications (roads and bridges) in the dacoit-infested regions in those States;

(b) if so, the cost of the scheme; and

(c) the broad outlines of the scheme?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) in this connection only one scheme is under consideration, namely, the construction of bridges over the Chambal and the Jamuna rivers on the Bhind-Etawah road but no decision has yet been taken.

(b) The rough estimated cost of the Jamuna bridge is Rs. 35 lakhs and that of the Chambal bridge is Rs. 75 lakhs.

(c) See (a) above.

Dental Clinics in District Hospitals

1317. Shri Kodyan: Will the Minister of Health be pleased to state:

(a) whether the scheme included in the Second Plan for establishing Dental Clinics in District Hospitals in the States has been implemented fully;

(b) if not, the reasons therefor; and

(c) the total expenditure incurred by the Centre in this respect during the Second Five Year Plan period?

The Minister of Health (Shri Karmarkar): (a) Out of 153 Dental Clinics sanctioned for establishment during the Second Plan period, 80 Clinics were actually established.

(b) The reasons for the shortfall are mainly the shortage of qualified

medical officers and inadequate response from the State Governments.

(c) A sum of Rs. 98,295 was paid to various States during 1956-57 to 1958-59 as Central subsidy. Since 1958-59, the Central assistance for Centrally aided schemes is given in lumpsum and not for individual schemes. The States are free to utilise the amount on individual schemes approved by the Central Government.

भारतीय पौधों का निर्यात

१३१. श्री नवल प्रभाकर : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय पौधों की संख्या में रुम भेजे गये हैं ; और

(ख) यदि हाँ, तो इसका क्या व्य है ?

कृषि मंत्री (डा० पं० शा० देशमुख) :

(क) और (ख) भारतीय पौधों का यू० एस० एस० आर० को निर्यात सीमित संख्या में हुआ है और ये प्रयोगिक हैं तथा प्रजनन के लिए हैं और यह अधिकांशतः लेन देन के आधार पर किया गया है ।

Dacoities in Trains

1319. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether dacoities in trains have increased;

(b) if so, the number of such incidents during 1961 upto 15th June, 1961; and

(c) the steps taken by Government in this regard?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir. Cases registered by the police show an increase.

(b) 7.

(c) The responsibility for checking crime in passenger trains rests with the State Governments and they are taking all possible measures in co-operation with the Railway Administrations and the Railway Protection Force to eradicate the evil. The Railway Administrations have, also taken the following steps to make rail travel as safe as possible:

(i) safety devices have been provided in the carriages so that undesirable persons may not gain unauthorised entry into the compartments;

(ii) a new arrangement has recently been devised in which a push button is provided in ladies compartments of a few important trains and this, if pressed, starts ringing a bell in the Guard's lobby as well as the adjacent general compartment and also lights up a red light outside the compartment, indicating at once where help is needed;

(iii) Conductor Guards and TTEs have instructions to pay special attention to lay passengers, particularly when travelling alone;

(iv) ladies travelling in higher class are allowed to take an attendant with a third class ticket with them during night time;

(v) announcements are made through loud speakers and through notices warning the passengers to be alert and beware of pick-pockets and other anti-social elements;

(vi) punishment for pulling unauthorisedly the alarm chain has been enhanced to Rs. 250;

(vii) Instructions have been issued that all night trains at starting stations should be checked by responsible officials with a view to examining that the upper class compartments, particularly those reserved for ladies have nobody hidden within the lavatory or underneath the berths;

(viii) the Intelligence Branch of the R.P.F. have instructions to keep close surveillance on the criminals operat-